## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1491 ANSWERED ON:02.12.2014 FIRING INCIDENT IN J K Jayadevan Shri C. N.

## Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether incidents of firing at a car in the State of Jammu and Kashmir in which two boys were killed and three injured has been reported;

(b) if so, the details thereof;

(c) whether any inquiry has been initiated in this regard; and

(d) if so, the details and the outcome thereof?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): On 3rd November, 2014, at about 1715 hours, a Maruti car bearing registration No. JK-01R-0321 with 5 persons, all residents of Nowgam, was on its way to Nowgam. When they reached near Chattergam, Budgam they were signalled to stop by a Naka party but they did not stop and barged into a check point. The Mobile Vehicle Check Post(MVCP) fired on the vehicle suspecting them to be terrorists, resulting in injuries to the four(4) persons. In the meantime, a tipper was coming from the opposite direction due to which the Maruti car skidded off the road and collided with an electric pole. In this process, the 5th person, namely, Basim Amin Bhat managed to escape from the scene of the incident. The 4 injured persons were speedily evacuated by the Army to 92 Base Hospital in Srinagar for medical care. Burhan Yousuf Bhat (driver of the vehicle) S/o Mohammad Yousuf Bhat and Mehraj-ud-Din Dar S/o Ghulam Mohd. Dar were declared brought dead. The dead bodies of the deceased were handed over to the legal heirs. Other two persons namely Shakir Ahmad Bhat S/o Ab. Rehman Bhat and Zahid Ayoub S/o Muhammad Ayoub Nakash were hospitalized for further treatment. Subsequently, it was found that the occupants of the car were civilians.

(c) & (d): A Court of Inquiry has been ordered by Army to investigate the incident. A case FIR No.231 u/s 302 RPC has been registered in Police Station Chadoora and investigation has been taken up.